

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-157-2020**

The Commissioner of Excise,  
Excise Dept., Govt. of Goa,  
and 3 others.

...Appellants.

Versus

John Rodrigues and anr.

... Respondents

Ms. S. Mordekar, Addl. Govt. Advocate for the appellants.  
Shri A. Bhobe, Advocate for the respondent no.1.

Coram: - DAMA SESHADRI NAIDU, J.  
Date: -4<sup>th</sup> January 2021.

PC.

Appellants' counsel wants the matter to be taken up on Friday i.e.

8.1.2021.

2. Post the matter accordingly.

**DAMA SESHADRI NAIDU, J.**

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